BEFORE THE AJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2

C.P. (I.B) No.364/9/NCLT/AHM/2019

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.06.2020

Name of the Company: Silvassa Cement Products Pvt Ltd
V/s
Noor India Buildcon Pvt Ltd

Section : Section 9 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(through video conferencing)

Learned Lawyer Mr. Dhruv Dave is present on behalf of Petitioner.

Learned Lawyer Mr. Devashish Tivedi is present for Respondent.

Heard both sides.

The order is reserved.

The parties are at liberty to file their written submissions/arguments and agreed for passing of final order based on the written arguments.

Dated this the 10th day of June, 2020

MANORAMA KUMARI
(MEMBER JUDICIAL)

SA